CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

C.P.NO.209/2003 IN O.A.NO.924/2002

Wednesday, this the 3rd day of September, 2003

Hon'ble Shri Justice V.S.Aggarwal, Chairman Hon'ble Shri S. K. Naik, Member (A)

Shri A. Chowdhury retired Sr. Data Processing Assistant National Sample Survey Organisation Data Processing Centre, New Delhi

..Applicant

(By Advocate: Shri P.K. Dey)

Versus

- 1. Shri K.K.Jaswal
 Secretary, M/O Statistics
 Govt. of India
 Sardar Patel Bhawan
 Parliament Street, New Delhi
- 2. Shri S.C.Seddy
 Director General, 164, GLT Road,
 Baranagar, Kolkata
- 3. Shri Vijay Kumar
 Director, M/o Statistics
 Data Processing Centre
 NSS Organisation
 C Block, 3rd Floor, Pushpa Bhawan
 Madangir Road, Neew Delhi-62

.. Respondents

(By Advocate: Shri R.N.Singh)

ORDER (ORAL)

Justice V.S.Aggarwal:

Learned counsel for respondents states that the operation of the order passed by this Tribunal has been stayed by the Delhi High Court on 26.8.2003 in CWP-5060/2003.

In this view of the matter, as for present, rule is discharged. The applicant would be at liberty to take recourse under law if and when the stage arises.

(S.K.Naik) Member (A)

(V.S.Aggarwal) Chairman

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